

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/187/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the ¹⁶ 9 January, 2024.

Sub:- **Restricted holiday.**

Ref:- Your letter No. JKD/2024/134, dtd. 06.01.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail **Restricted holiday on 17.01.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 13.01.2024 till the morning of 18.01.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-69/2004/188/A, dated , 09-01-2024
Copy to:

- ✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]